

viz. Bombay and Aurangabad which are the districts identified as having concentration of minorities. According to information furnished by Bank of Maharashtra, Convenor, State Level Banker's Committee to Reserve Bank of India, Public Sector Banks' advances to the minority communities in the above two districts at the end of March, 1991 (the latest available) are as under:

	<i>Balance outstanding (Rs. in crores)</i>
Aurangabad	16.08
Bombay	103.82

In Keeping with the Government's 15 Point Programme for the welfare of minorities banks were advised from time to time by Reserve Bank of India to take steps for ensuring adequate share of credit to minorities. As there are no separate schemes or programmes like SEEUJ specifically for minorities, the question of fixing of targets in this regard does not arise.

Maintenance of National Highways

5964. SHRI MOHAN RAWALE: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the total amount spent on the repair and maintenance of Bombay -Bangalore, Panval-Mangalore and Poona-Hyderabad National Highways during the last three years, year-wise;

(b) whether it has come to the notice of the Government that the condition of these roads becomes very bad during rainy season every year causing traffic jams; and

(c) if so, the measures the Government propose to take for proper maintenance of these highways?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) The funds for repair and maintenance of National Highways are allotted State-wise and not National Highway-wise. The total expenditure incurred during the last three years in the four States through which these National Highways pass are furnished below:-

		<i>Rs. in lakhs</i>		
	<i>State</i>	<i>1988-89</i>	<i>1989-90</i>	<i>1990-91</i>
1.	Andhra Pradesh	1,006.71	1,308.33	1,350.56
2.	Karnataka	793.64	847.94	883.32
3.	Maharashtra	1,300.31	1,388.07	1,848.56
4.	Goa	166.36	237.20	218.87

(b) and (c). National Highways may get damaged due to rains. However, they are being kept in traffic-worthy condition subject to the availability of funds.

Waiver of Outstanding Income Tax

5965. SHRI MOHAN RAWALE: Will the

Minister of FINANCE be pleased to state:

(a) the total amount of outstanding income tax waived or written off during last three years, year-wise and also during 1991-92;